## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/190/2016 PETITION NUMBER NAME OF THE PETITIONER(S) : B. Nanda kumar : M/s Safeline Logistics Pvt Ltd & 2 Other NAME OF THE RESPONDENT(S) : 397/398 UNDER SECTION **SIGNATURE** S.No. NAME (IN CAPITAL) DESIGNATION REPRESENTATION BY WHOM counsel for the petitioner Rajasekhan UK

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2. THRI YAMBAR KAYNAN

Counsel for Reprondent

Counsel representing both the parties are present. Time enlarged at their request for making submissions. Put up on 18.09.2017 at 10.30 A.M.

> CD/-(K. Anantha Padmanabha Swamy) Member (Judicial)

bc